The Government of India have constituted a Committee consisting of the following persons to examine various aspects of the scope for economy in the construction of the Bokaro Steel Plant:

- (1) Shri S. S. Jagota, Adviser (Production), Ministry of Finance, Bureau of Public Enterprises.
- (2) Shri K. B. Rao, Adviser (Industry & Mineral), Planning Commission.
- (3) Shri M. B. Silgardo, Chief Engineer, Central Engineering and Design Bureau, Hindustan Steel Limited.
- (4) A representative of Messrs. M. N. Dastur & Co.
- (5) Shri J. C. Luther, Director, Department of Iron & Steel, Ministry of Steel, Mines & Metals—convenor.
- (c) The terms of reference of the Committee are:
  - (i) to examine the requirements of land for the plant and ancillary facilities on the basis of an ultimate capacity of 5—6 million ingot tonnes of the steel plant;
  - (ii) to study the phased requirements of personnel of various categories and their training programmes and to suggest modifications or improvements;
  - (iii) to explore the possibility of economy in the construction of housing and other amenities, specifically by construction of multi-storeyed buildings and in other ways;
  - (iv) to explore the possibilities of economies in other related fields.

The Committee is expected to submit its report to Government by the end of October, 1968.

(d) Government have invested Rs. 136.79 crores so far on the Bokaro Steel Plant.

## INSPECTION OF GOODS FOR EXPORT

1313. SHRI M. K. MOHTA: Will the Minister of COMMERCE be pleased to state whether there is any proposal under Government's consideration for compulsory inspection of all goods meant for export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): The Export (Quality Control and Inspection) Act, 1963 (22 of 1963), under which powers are available to Government for introducing compulsory preshipment inspection, enables coverage of more and more export commodities progressively. Almost all the major export commodities have been covered under pre-shipment inspection schemes. A statement of the commodities covered is attached. [See Appendix LXV, Annexure No. 105.]

## NEHRU COATS IN USA

- 1314. SHRI M. K. MOHTA: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that Nehru Coats have become very popular in the U.S.A.;
- (b) whether it is also a fact that U.S.A. has not imported any Nehru Coat from India; and
- (c) if so, what steps Government propose to take to promote exports of the Coats?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

- (b) No, Sir. The Handlooms and Handicrafts Corporation alone has exported coats valued at over \$ 15,000 upto the middle of August, 1968. Other garment exporters have also exported this item to U.S.A., but figures in respect of these are not readily available.
  - (c) Does not arise.

PURCHASE OF PROCESSES OF FOREIGN KNOW-HOW

- 1315. SHRI C. ACHUTHA ME-MON: Will the Minister of INDUS-TRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state
- (a) whether there is any proposal under Government's consideration to set up a Central organisation to look after the purchase of foreign processes and know-how; and
- (b) if so, what are the main details thereof?